

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-330-2020

Source It Out KPO Services
Pvt. Ltd., Rep. By its Director,
Aditya Varma ... Petitioner
Versus
Symbio Energy Limited, Thr. Its
Directors. ... Respondent.

Shri V. Sawant, Advocate for the Petitioner.
Shri P. Sawant, Advocate for the respondent.

Coram:- DAMA SESHADRI NAIDU, J.
Date:- 8th December 2020.

P.C. :

Petitioner has applied for amendment of pleadings.
Respondent's counsel seeks time to file reply.

2. Post the matter on 22.12.2020.

DAMA SESHADRI NAIDU, J.

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